

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 145/TT/2018

- Subject** : Petition for approval of transmission tariff from COD to 31.3.2019 for 400 kV D/C Mahan-Sipat line alongwith associated bays at Mahan and Sipat and 2x50 MVAR line reactors at Sipat pooling Sub-station, 2x50 MVAR line reactors at Mahan pooling Sub-station and 1x80 MVAR, 420 kV switchable bus reactor at Mahan TPS along with its associated 400 kV bay for 2009-14 period.
- Date of Hearing** : 27.8.2019
- Coram** : Shri P. K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member
- Petitioner** : Essar Power Transmission Co. Ltd. (EPTCL)
- Respondents** : Essar Power M. P. Ltd. and 5 others
- Parties present** : Shri Amit Kapur, Advocate, EPTCL
Shri Ravi Sharma, Advocate, MPPMCL

Record of Proceedings

The matter was mentioned today by the learned counsel for the petitioner during the hearing of the Commission.

2. The learned counsel for the petitioner prayed that the Commission may grant some more time to file certain additional information in terms of RoP dated 24.5.2019 and requested that the matter may be listed for further hearing.
3. The learned counsel for the respondent, MPPMCL prayed that it may be granted some time to file its reply in the matter. He, however, agreed for the matter to be listed for hearing.
4. At the request of the parties, the Commission granted time to the petitioner to file additional information, on affidavit, on or before 13.9.2019, with copy to the respondent, who may file its reply by 24.9.2019. Rejoinder, if any, by 30.9.2019.
5. The matter shall be listed for hearing in due course for which separate notice shall be issued to the parties.

By order of the Commission

Sd/-
(B. Sreekumar)
Dy. Chief (Law)

